

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 271 of 2013**

**Dated : 07<sup>th</sup> July, 2015**

**In the matter of:**

**Tata Power Delhi Distribution Ltd.**

**.... Appellant(s)**

**Versus**

**Delhi Electy. Regulatory Commission**

**... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

Matter is posted for further hearing on 05<sup>th</sup> August, 2015.

**Court Master**

*sh*